

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Civil Appeal No(s). 3699/2017

BALDEO SINGH . & ANR.

Appellant(s)

VERSUS

BABULAL . & ORS.

Respondent(s)

Date : 15-05-2018 This appeal was called on for hearing today.

For Appellant(s)

Dr. Kailash Chand, AOR

For Respondent(s)

Mr. T. R. B. Sivakumar, AOR

UPON hearing the counsel the Court made the following
O R D E R

As per High Court report, the respondent No.1 has died.

Ld.counsel for the appellant shall within a period of four weeks file an application for substitution to bring on record the Lrs. Of the said respondent.

In respect of respondent No.3, Mr.A.K.Singh, Ld.counsel shall file the 'NOC' from the earlier advocate within four weeks.

List the matter again on 06.08.2018.

SANJAY PARIHAR
Registrar

SB